CHAPTER IV

RULES, REGULATIONS, INSTRUCTIONS, MANUAL AND RECORDS, FOR DISCHARGING FUNCTIONS.

The subjects allocated to Law (A) Department:

Sl. No.	SUBJECTS	CATEGORY OF FILES	APPROVAL/POLICY DECISION
1.	Appointment of Judicial and other Officers under Law Department.	General	On recommendation by High Court/competent Authoritywith approval of Minister,appointmentare made.
2.	Training of Judicial and other Officers.	General	With the approval of Minister and
3.	North Eastern Judicial Officers Training Institute.	General	Commissioner &Secretary Law Department.
4.	Appointment of Advocate General, Govt. Advocate, Govt. Pleaders And Assistant Govt. Pleaders, Public Prosecutors and Assistant Public Prosecutors.	General	Appointment of Advocate General is decided by the Highest Authority and for others with approval of Minister and Commissioner &Secretary Law Department.
5.	Establishment and administrative control of Offices of the Advocate General, District and Sessions Judge, Chief Judicial Magistrate and Meghalaya State Law Commission.	General	As per the Powers delegated under different existing Rules.
6	Visits of VIP's and State Guests.	General	With the approval of Chief Secretary under the Meghalaya State Guest Rules, 1991.
7.	G.P.F. General matters and sanctioning of advances.	General	Under Civil Services (G.P.F, Rule) 1985.
8	Law Research Institution.	General	Law Commissioner & Secretary is a member of the Advisory Committee.
9	Construction of Court building.	General	Being a Plan Scheme, with the approval I of Minister and with clearance by Planning, Finance Department, and P.W.D.
10	Preparation of Budget control of Head "2014Admn.of Justice: Other accounts matters of Law (A) and Law (B) Dept.	General	With the approval of the Commissioner &Secretary/Legal Remembrancer.
11	Library: - Supply, etc. of books and payment of bills of suppliers.	General	With the approval of the Commissioner &Secretary/Legal Remembrancer.
Brief write-up on the Document -		The abovementioned subjects are the files under Law (A) Department, and all documents in various form and content are available in respective files.	
From where one can get a copy of the rules, regulations, instructions, manual and records		Address: Smti.L.A. Lyndem, Deputy Secretary & PIO, Phone: 2212688, PABX:2688	
Fee charged by the Department for a copy of rules, regulations, instructions, manual and records		Charge of fees as provided in the RTI Rules.	